



Regional Office (South)
Rajasthan State Pollution Control Board

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F.No. RPCB/ROJP(S)/Legal-69/ 1067

Date: 11-04-2025

The Registrar,
Hon'ble NGT,
Central Zone Bench,
Bhopal.

E-mail: ngtczbbho-mp@gov.in,

Sub: - Report of Joint Committee Constituted in O.A. No. 07/2025 (CZ) in the matter of Kamlesh Roj Vs. State of Rajasthan & Ors.

Ref: - Hon'ble NGT order dated 21.01.2025.

Sir,

With reference to above subject matter, please find enclosed Report of Joint Committee Constituted in O.A. No. 07/2025 (CZ) in the matter of Kamlesh Roj Vs. State of Rajasthan & Ors. For kind perusal please.

Encl: - As above

Your Sincerely

(Vivek Goel)
Nodal Officer Cum
Regional Officer

**Report of Joint Committee Constituted by Hon'ble NGT Central Zone
Bench Bhopal, In the matter of**

Kamlesh Roj V/s State of Rajasthan & Ors.

OA No. 07/2025 (CZ)

- 1. Applicant :- Kamlesh Roj**
- 2. Respondents:- There are 34 Respondents**
- 3. Background:-**

Applicant Sh. Kamlesh Roj has filed original application with initiation of protecting the Historical Hingonia Dam project was originally constructed by British authorities in year 1889. In petition majorly said regarding the encroachment of Hingonia dam and flowing area of Bandi River, the respondents have unlawfully converted catchment areas of Hingonia dam and the flowing area of Bandi River into commercial and residential uses, such as Hotels, Societies, Car showrooms and private land etc. The applicant has also raised the issue of encroachment in Hingonia dam submerge area as well as catchment area and also raise the issue of natural flow obstructions of Bandi River, violating environmental rules and regulations and contributing to the degradation of water bodies. The petition seeks directives for the restoration of encroached lands and cessation of illegal construction, removal of anicuts and roads and remediation of the affecting area.

Hon'ble NGT Central Zone Bench order dated 21.01.2025

The order of Hon'ble NGT inter alia says as under: -

"8 We deem it just and proper to call a report on the matter in issue in present original application, from a Joint Committee Constituting of:

- i. One representative from Principal Secretary, Water Resources Department, Govt. of Rajasthan.*
- ii. One Representative from the Principal secretary, Urban Development and Housing, Govt. of Rajasthan, Jaipur*
- iii. One representative from the CPCB, Rajasthan.*
- iv. One representative from the Rajasthan Pollution Central Board.*

The committee is directed to visit the place and submit the factual action report within six weeks. The state PCB will be the nodal agency for coordination and logistic support.

4. Constitution of Joint Committee:

In compliance of the Hon'ble NGT order dated 21.01.2025. The following individuals have been nominated as a member of joint committee.

1. Sh. Anil Kumar Thalor, Executive Engineer, Water Resources Division Jaipur. (Representative of Principal secretary, Water Resources Department, Govt. Rajasthan)
2. Sh. Sanjay Kumar Poonia, Add. Chief Engineer, JDA (Representative of Principal secretary, Urban Development and Housing, Govt. Rajasthan Jaipur)
3. Sh. Sanjay Kumar Mukati, Scientist –B (Representative of CPCB Regional Directorate, Bhopal MP)
4. Sh. Vivek Goel, Regional officer (South), (Representative of Rajasthan State Pollution Control Board, Govt. Rajasthan)

6. Joint Committee Field Visit Report of Hingonia Dam

In the matter of Original Application NO. 07/2025 (CZ) Kamlesh Roj Vs. State of Rajasthan & Ors. Hon'ble NGT has ordered to constitute a joint committee and submit factual and action taken report vide order dated 21.01.2025. In compliance of aforesaid Hon'ble NGT order site visit by joint committee was done on 24.02.2025 by the following officers in the presence of applicant Sh. Kamlesh Roj:

1. Sh. Sanjay Poonia, Additional Chief Engineer-4, JDA, Jaipur
 2. Sh. Vivek Goel, RO, Jaipur (South), RSPCB
 3. Sh. Sanjay Kumar Mukati, Scientist-B, CPCB, RD, Bhopal
 4. Sh. Shankar Lal Roj, AEN, WRD, Jaipur
 5. Sh. Gopal Singh Gurjar, AEE, RO, Jaipur (South), RSPCB
- Salient features of the dam are attached herewith as **Annexure-1**.
- Committee visited and inspected the Hingonia dam and emphasized in following three major parts:
1. **Dam and its submergence area (Doob Kshetra):** -
 - a. Initially joint committee has visited at sluice gate of the dam and observed that the level of stored water was 05'08" (05 feet and 08 inch) in the dam.
 - b. The joint committee has also observed that M/s Manglam Builders (Group) has developed residential plotting (colony) and also constructed an approach road of approximately 02 km from

National Highway- 48 (formerly NH- 08) to the dam in the submergence area of the dam.

- c. Three residential township projects in the name of M/s Panchsheel Park by Panchsheel Colonizers Pvt. Ltd, Virat City and Brijasha Ocean by Brijasha Construction Pvt. Ltd., which comes in the submergence area of the dam and they are also in the developing stage.
- d. An old service road of length approx. 350 meter was also observed just nearby at the bridge of National Highway no.48 passing over Bandi River. The aforesaid service road was constructed during the period of construction of the bridge of the national highway for temporary traffic diversion. It also hinders the natural flow of the Bandi River, which leads to the Hingonia dam.
- e. During the visit the Committee also observed that soil filling is also being done in the submerged area (low lying area).
- f. Approx. 02 Km of National Highway-48 is also passing through submergence area of the dam.
- g. No fishery activity was observed at the dam.
- h. Neither domestic waste water nallah/drain nor any industry was observed during visit in the submergence area of the dam.

2. Canal and command area: -

- a. There are 04 canals are originated from the Hingonia dam which are going towards the downstream of the dam for irrigation purposes in many villages i.e. Bookni, Hingonia, Kansya, Ratakhera etc.
- b. Ratakhera canal was flowing during the visit. It was observed that a community centre was constructed at service bank of Ratakhera canal.
- c. Flow of High level and Low level Bookani canals is being hindered by the VRB Pipeline, which are passing form the land of M/s Mangalam Builder. The installation of VRB Pipes were done by the M/s Mangalm Builders.

3. Downstream of Dam and Bandi River: -

- a. A hotel/resort in the name of M/s Grassfield Riveira Resort was also constructed at bank of the Bandi River just near to the anicut/check dam which is approx. 01 KM away in the downstream side from the dam.
- b. Aforesaid hotel/resort has neither obtained any CTE/CTO from the RSPCB nor obtained any NOC from WRD.

- c. Aforesaid resort has also constructed an approach bitumen road (culvert) of approx. 350-meter length and 20-meter width over the Bandi River without any permission from WRD which is an obstacle to the natural flow of the Bandi River.
 - d. A parallel sand wall was also constructed along with the Bandi River bank which is just adjacent to Manglam Builders Township Project which is also affecting the natural flow of the Bandi River.
- Detailed list of obstructions/encroachments as noticed by the committee is enclosed herewith as **Annexure-2**.
 - Google map provided of the questioned area i.e. (Hingonia Dam) attached as **Annexure -3**.
 - Photographs taken during joint visit are enclosed as **Annexure-4**.

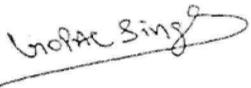
Final submission of Joint Committee:

- 1) Concerned departments shall be directed to remove the encroachments / obstruction observed by the joint committee.
- 2) During the visit Water Resource Department (WRD) has brought to the notice of the committee that all the land conversions in the submergence/flow area/catchment areas are being done by local revenue department or JDA without any report or no objection certificates obtained from the water resources department.
- 3) It is also submitted that the concerned revenue department shall do detailed survey of the submergence area/flow area/ catchment area of the Hingonia Dam and provide revenue records of the lands under consideration to the Hon'ble Tribunal.
- 4) JDA may clarify regarding permission given by them for development in the area under questioned.
- 5) In the Matter of Abdul Rahman VS. State of Rajasthan & Ors. It was suggested by the Hon'ble Rajasthan High Court Jodhpur Bench that
 - Whenever there are any construction activities which may interfere the natural flow of water, no objection certificate must be obtained from the irrigation department.
6. As per the Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines, 2014 identify river flood plain as natural hazard zones. Buffer zones are areas created around the conservation area, often peripheral to it, inside or outside to enhance its protection. Buffer zones are identified on the basis of activities. Flood plain zoning is done to regulate the land use in the flood plains to restrict the damage caused by floods. Flood plain can be identified based on last 50 or 100 year flooded area of water bodies or river. In area liable to

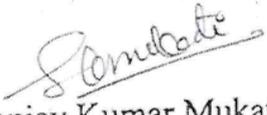
flooding in a 25-year frequency flood, residential buildings could be permitted with certain stipulation of construction on stilts (columns), minimum plinth levels, prohibition for construction of basements and minimum levels of approach roads, etc. In urban areas there should be double storied buildings. Ground floors could be utilized.


(Vivek Goel)
R.O. RSPCB Jaipur (S)


(Sanjay Poonia)
ACE, JDA, Jaipur


(Gopal Singh Gurjar)
AEE, RSPCB, Jaipur


(Shankar Lal Roj)
AEE, WRD, Jaipur


(Sanjay Kumar Mukati)
Scientist-B, CPCB

SALIENT FEATURES

S. No	Particulars	Unit	Planned/ Existing	Proposed.
1.0	Name of the project		Rehabilitation of Hingonia Irrigation sub-Project	
2.0	General data			
2.1	District (S)		Jaipur	Jaipur
2.2	Tehsil (S)		Phagi	Phagi
2.3	River / Tributary		Local Nallah	Local Nallah
2.4	Location dam			
2.5	Name of basin		Chambal River sub basin	Chambal River sub basin
2.6	Longitude & Latitude (at dam site)		75° 27'45"E, 26° 47' 00"N	75° 27'45"E, 26° 47' 00"N
3.0	Socio- economic aspects			
3.1	District (S) benefited		Jaipur	Jaipur
3.2	Population benefited			
	a) Total	Nos	NA	6620
	b) Scheduled cast	Nos	NA	804
	c) Scheduled Tribe	Nos	NA	692
	d) Other backward castes	Nos	NA	4524
	e) General caste	Nos	NA	600
4.0	Hydrological data			
4.1	Catchment area at dam site			
	a. Gross catchment area	Km ²	1543.60	1543.60
	b. Intercepted catchment area	Km ²	1159.60	1159.60
	c. Free catchment area	Km ²	384	384
4.2	Rainfall (in mm)			
	a) Maximum annual rainfall		972	972
	b) Minimum annual rainfall		44	56.90
	c) Mean annual rainfall		508	514.45
	d) 75% dependable annual rainfall		605	
4.3	Annual run off			
	a) Average	MCM	2.11	2.114
	b) Maximum	MCM	7.50	7.50
	c) Minimum	MCM	01	0
	d) @ 50% dependability	MCM	7.50	9.36
4.4	Design flood	M ³ /sec	NA	180.36 at EL 332.210 m
5.0	Water utilization			
	a) Reservation for downstream use	MCM	NIL	NIL
	b) Utilization through the subproject	MCM	7.50	7.50
	i. Irrigation	MCM	7.50	7.50
	ii. Drinking water & others	MCM	NIL	NIL

S. No	Particulars	Unit	Planned/ Existing	Proposed.
6.0	Reservoir data			
	a Storage			
	i. Gross storage	MCM	7.50	7.50
	ii. Dead storage	MCM	0	0
	iii. Live Storage	MCM	7.50	7.50
	b Elevation			
	i. Top of dam (TBL)	El-m	335.043 m	335.324
	ii. Maximum water level (MWL)	El-m	333.824 m	333.824
	iii. Full reservoir level (FRL)	El-m	331.690 m	331.690
	v. Dead storage level (DSL)	El-m	326.990	326.990
	vi. River bed level (RBL)	El-m	326.724	326.724
	c Water spread area at			
	i. Full reservoir level	Km ²	NA	NA
	ii. Maximum water level	Km ²	NA	NA
7.0	Canal system (Irrigation) – Information to be furnished for each Main/Branch canal separately			
	a. Length of Main canal /Minors	KM	13.50 as per record 3 Minors = 11.85	10.98 3 Minors = 10.010
	b. Length of lined canal/Minors	KM	0 0.21	0 0.21
	c. Full supply level of Main Canal/Minors	m	NA	327.721
		m	NA	329.214/330.467/327.255
	d. Full supply discharge at canal head /Minors	M ³ /sec	1.189	0.889 0.246/0.027/0.105
	e. No. of villages served.	Nos	12	12
	Areas (ha)			
	i. Gross command area (GCA)	Ha	NA	3586.68
	ii. Culturable command area (CCA)	Ha	2533.01	2533.01
	iii. Annual Irrigation (AI)	Ha	1538.45	1646.46
	iv. Intensity of Irrigation (% age of CCA)	%	560.74%	65%
8.0	Estimated cost of rehabilitation works	₹Million	NA	94.23
9.0	Benefit Cost Ratio		NA	3.74
10.0	Internal Rate of Return	%	NA	28.14

Annexure-2

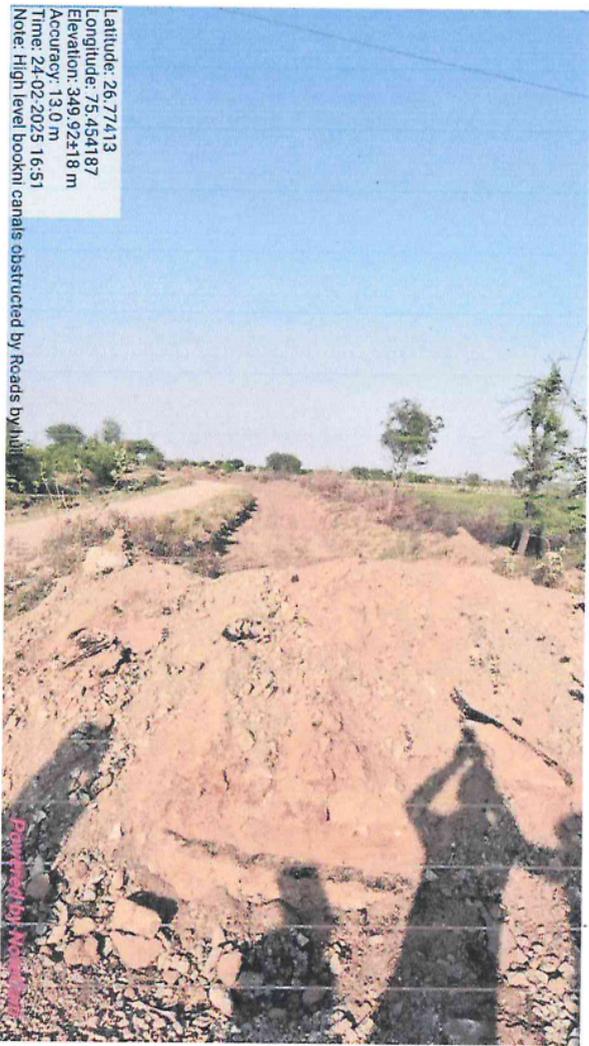
S.No	Name	Location	Type of Encroachment
1	M/s Manglam Builders (Group)	26°47'28.31"N 75°26'54.82"E	BT roads
2	M/s Panchsheel Park by Panchsheel Colonizers Pvt. Ltd	26°48'16.70"N 75°27'10.98"E	Township
3	Virat City	26°48'17.56"N 75°27'39.52"E	Township
4	Brijasha Ocean by Brijasha Construction Pvt. Ltd.	26°48'20.43"N 75°27'59.63"E	Township
5	Low level Bookani canal	26°46'23.38"N 75°27'18.26"E	Vrb(Katcha)
6	High level Bookani canal	26°46'26.51"N 75°27'15.10"E	Vrb(Katcha)
7	M/s Grassfield Riveira Resort	26°46'14.84"N 75°27'40.37"E	Resort (Pucca)
8	Bitumen road (culvert) near Resort	26°46'19.96"N 75°27'39.44"E	BT roads

Google map -Annexure-3

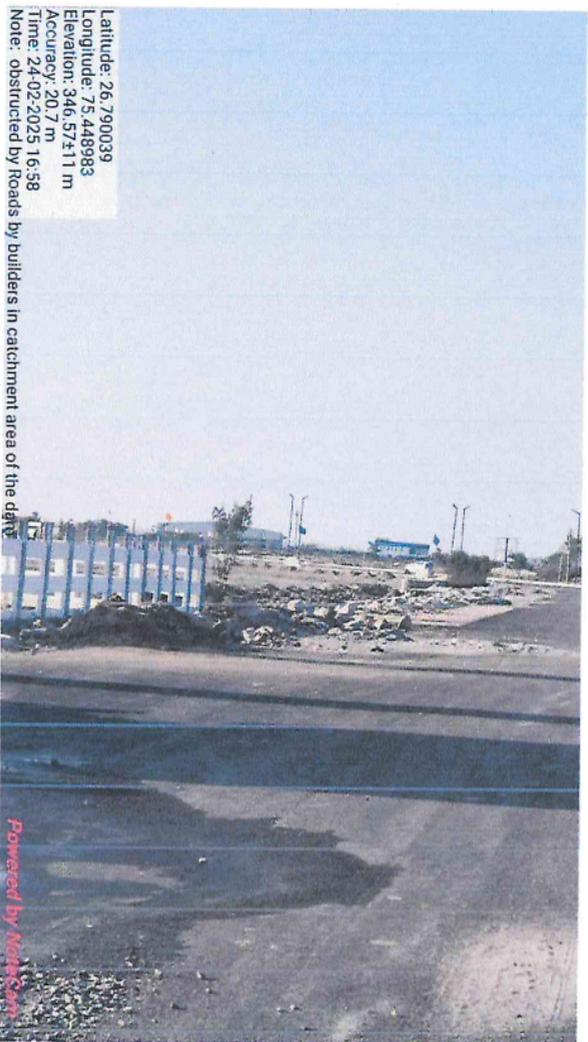




Latitude: 26.77413
Longitude: 75.454187
Elevation: 349.92418 m
Accuracy: 13.0 m
Time: 24-02-2025 16:51
Note: High level bookni canals obstructed by Roads byhill



Latitude: 26.790039
Longitude: 75.448983
Elevation: 346.57411 m
Accuracy: 20.7 m
Time: 24-02-2025 16:58
Note: obstructed by Roads by builders in catchment area of the dam





Latitude: 26.792502
Longitude: 75.447281
Elevation: 336.24±3 m
Accuracy: 9.5 m
Time: 24-02-2025 17:03

Note: obstructed by Roads by builders in catchment area of the dam

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Latitude: 26.795813
Longitude: 75.439102
Altitude: 299.0±10 m
Accuracy: 6.0 m
Time: 24-02-2025 17:24

Note: near Manglam city puriya

Powered by NoteCam



Latitude: 26.79112
Longitude: 75.448496
Altitude: 287.0420 m
Accuracy: 15.0 m
Time: 24-02-2025 17:02
Note: obstructed by Roads by culverts, in catchment area of the

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Latitude: 26.804877
Longitude: 75.460979
Elevation: 369.77±3 m
Accuracy: 28.5 m
Time: 24-02-2025 17:37
Note: Virat city encroachment

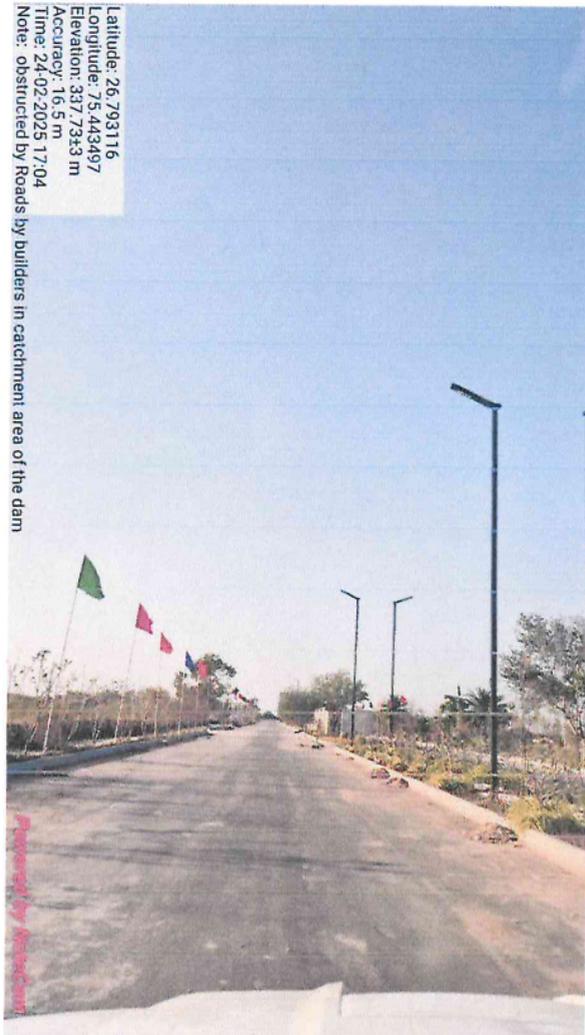
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Latitude: 26.798664
Longitude: 75.444655
Elevation: 340.52±15 m
Accuracy: 12.5 m
Time: 24-02-2025 17:30

Note: near Manglam city catchment area

Powered by NoteCam



Latitude: 26.793116
Longitude: 75.443497
Elevation: 337.73±3 m
Accuracy: 16.5 m
Time: 24-02-2025 17:04

Note: obstructed by Roads by builders in catchment area of the dam

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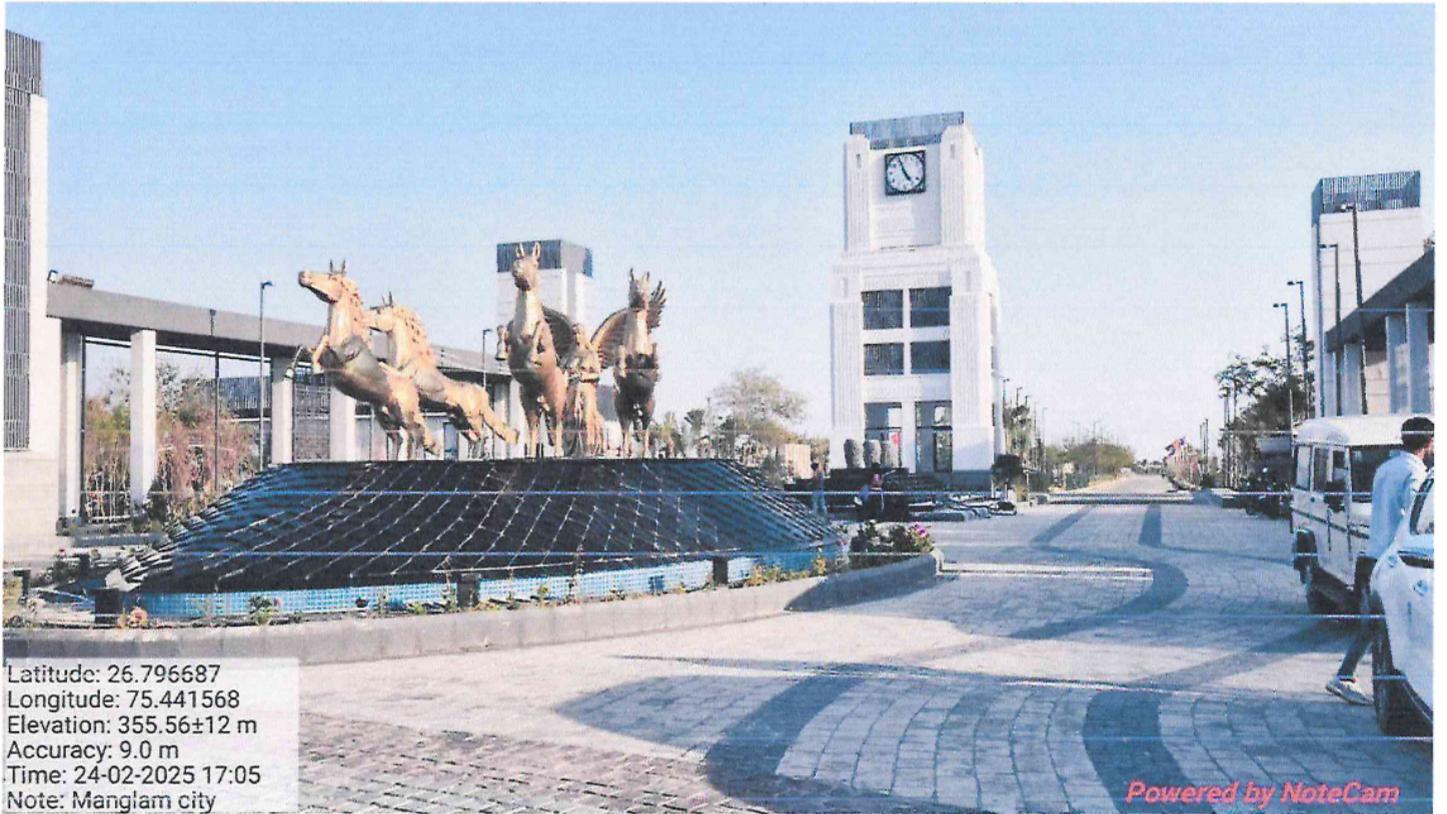


Latitude: 26.771075
Longitude: 75.458367
Altitude: 303.0±11 m
Accuracy: 7.0 m
Time: 24-02-2025 16:21
Note: Grassfield resort

Powered by NoteCam



Galaxy S24



Latitude: 26.796687
Longitude: 75.441568
Elevation: 355.56±12 m
Accuracy: 9.0 m
Time: 24-02-2025 17:05
Note: Manglam city

Powered by NoteCam